

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4391
ANSWERED ON:20.08.2010
INSTALLATION OF AIR-CONDITIONERS IN GOVERNMENT QUARTERS
Ram Shri Purnmasi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to change the window design to facilitate installation of air-conditioners, on charge basis in the Government quarters;
- (b) if so, whether the report of committee constituted in this regard has since been examined;
- (c) if so, the details thereof;
- (d) whether the policy in this regard has since been finalized;
- (e) if so, the details thereof;
- (f) if not, the time by which the same is likely to be finalized; and
- (g) the progress made to make provisions for installation of air conditioners in the Government quarters?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) to (g): The report of the Committee constituted by CPWD to facilitate installation of air-conditioners has been examined and it has been decided to carry out the necessary work such as change/modification in window design, additional power points, strengthening of service connection from electric supply company, etc., without any cost to the allottee in the existing General Pool Residential Accommodation (GPRA) under the scheme of upgradation in a phased manner subject to the consent of the allottee and availability of funds. Upgradation of houses is a continuous process and is generally carried out as and when a particular house falls vacant subject to availability of resources.